

ITEM NO.24

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31926/2017

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH

Respondent(s)

Date : 25-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that defects are cured on 20th September, 2018. The Registry is directed to verify and proceed further.

(INDU MARWAH)
COURT MASTER

(SAROJ KUMARI GAUR)
BRANCH OFFICER